## IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF SEPTEMBER, 2018

1	MAIN CASES:-	BALANCE	FB	DB	55	TOTAL	FB	DB	201	TOTAL	BALANCE
1	WAIN CASES:										30.09.2018
1		01.09,2018	-				-+		-		30.03.2010
_	CIVIL SIDE:- CIVIL FIRST APPEAL	9694	0	0	93	93	0	0	14	14	9773
	CIVIL FIRST APPEAL	4683	0	0	44	44	0	- 0	26	26	4701
2			0			0	0	_		0	
3	EXECUTION FIRST APPEAL	65	0	0	0	. 0	0	0	0	0	65
4	EXECUTION SECOND APPEAL	14	0	0 68		585	0	31	0		25623
5	CIVIL MISC. APPEAL	25479	0		517		0	_	410	441	
6	CIVIL REVISION	505		0	20	20	-	0	21		504
7 8	INCOME TAX REFERENCE	690	0	23	21	44	0	13	25	38	696
9	OTHER TAX REFERENCE	137	0	15	0	15	0	10	0	10	142
	TAX CASES		-	_	0	0	_		0	0	142
10	10.070 00.000 00.000	0	0	0	0.000	(%)	0	0	-		
11	CUSTOM APPEAL	64	0	0	0	0	0	3	0	3	. 61
12	INCOME TAX APPEAL	117	0	17	0	17	0	7	0	7	127
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISON	542	0	0	29	29	0	0	0	0	571
15	TESTAMENTARY CASES	0	0	0	- 0	0	_0	0	0	0	
16	COMPANY PETITION	45	0	0	. 0	0	0	0	6	6	
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	1	1	
18	COMPANY APPEAL	14	0	0	0	0	0	0	0	_ 0	
19	COMPANY APPLICATION	146	0	0	0	0	0	0	6	6	140
20	COMPANY SUIT	. 3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	44	0	O	3	3	0	0	1	1	46
22	ELECTION PETITION	2	0	0	0	0	0	0	1	1	
23	SPECIAL APPEAL (CIVIL)	38	0	1	0	1	0	1	0	1	38
24	SPECIAL APPEAL (WRITS)	1210	0	150	0	150	0	172	0	172	
25	CIVIL CONTEMPT	2369	-	33	187	220	0	7	203	210	F-151.70117
26	CIVIL WRITS	64934	_	112	2374	2486		55	1142	1197	
27	RECRIMINATION PETITION	0.000	-	0	0	0	-	0	0	0	
28	CROSS OBJECTION	647	0	0	3	3		2	3	5	
29	CIVIL REFERENCE	0-77	-	0	0	0	_	0	. 0	ŏ	
		— <u> </u>	-	_			-			-	
	TOTAL (A)	111445	0	419	3291	3710	0	301	1859	2160	112995
	CRIMINAL SIDE:-	<u> </u>									
_1_	MURDER REFERENCE	4		2	0	2		2	0	2	
2	CRIMINAL APPEAL	20653		78		270	_	22	89		
3	CRIMINAL REVISION	7157	0	1	256	257	0	2	117	119	729
4	CRIMINAL MISC. PETITION	9499	0	0	908	908	0	4	1007	1011	9396
	(U/S 482 CR.P.C.)	ļ									
5	CRIMINAL MISC. BAIL	378	0	0	1294	1294	0	0	1265	1265	40
	(U/S 438 & 439 CR.P.C.)		-								L
6	CRIMINAL CONTEMPT	18	_	1	0		_	2	0	2	-
7	CRIMINAL REFERENCE	0	-	. 0	0		-	0	0		
8	HABEAS CORPUS	33		19	0	_	-	16	0		
9	CRIMINAL LEAVE TO APPEAL	765	0	33	30	63	0	47	12	59	769
10	CRIMINAL WRITS	844	0	18	72	90	0	12	34	46	888
	TOTAL (B)	39351	0	152	2752	2904	0	107	2524	2631	3962
	TOTAL (A+B)	150796	0	571	6043	6614	0	408	4383	4791	152619
	OTHER ORIGINAL JURISDICTION										+
	CASES:-	16	1				1			1	
		<del> </del>	-			_				<u> </u>	-
1	ARBITRATION APPLICATION	100	1	0	7		_	0	4		
2	LEAVE TO APPEAL TO S.C.	3	_	0				0	0		
3	CIVIL TRANS. APPLICATION	153	-	. 0	27	· 27	0	0	. 38	38	
4	CRIMINAL TRANSFER	37	.0	0	4	4	0	0	3	3	3
	TOTAL (C)	293	0	0	38	38	0	0	45	45	
the state of the s	GRAND TOTAL (A+B+C)	151089	-	571		6652	_			-	+

Note: Three cases of Company Petition has been transferred in Liquidation Cases.

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